

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, BIKANER**

**:: ORDER ::**

S.No. Estt/2020/ 216

Dated : 25 June, 2020

On account of administrative exigency **Sh. Shubham Gahlot, Clerk Grade-II, Addl. Chief Judicial Magistrate No.3, Bikaner** is transferred and posted as Clerk Grade-II in the court of Addl. Civil Judge & Judicial Magistrate No.2, Bikaner.

**Note :-**

1. The above mentioned employees are directed to handover charge of his present post and join his new assignment within 3 days from the date of order positively.
2. Presiding officer of concerned court is directed to ensure compliance of the order and also to send compliance report to this office.

**District & Sessions Judge,  
Bikaner**

S.No. 4080-83

Dated : 25 June, 2020

Copy forwarded to the following for information and necessary action :-

1. Addl. Chief Judicial Magistrate No.3, Bikaner
2. Addl. Civil Judge & Judicial Magistrate No.2, Bikaner
3. Account Section, District & Sessions Court, Bikaner
- ~~4.~~ System Officer with the direction to upload on website
5. Personal File Sh. Shubham Gahlot

**District & Sessions Judge,  
Bikaner**

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, BIKANER**

**:: ORDER ::**

S.No. Estt/2020/ 217

Dated : 25 June, 2020

**Sh. Rajesh Parihar Clerk Grade-II, Sessions Judge ACD Cases, Bikaner** has been transferred vide this office order No. Estt/2020.2011 Dated 24.06.2020 to the Court of Addl.District & Sessions Judge No.1, Bikaner as Clerk Grade-I and he has been directed to perform his duty under work management in the court of Spl. Judicial Magistrate (N.I. Act Cases) No.1, Bikaner, till further order. **Sh. Rajesh Girdhar, Clerk Grade-II, Addl.Chief Judicial Magistrate No.3, Bikaner** has been promoted and transferred as Clerk Grade-I in the Court of Sessions Judge, ACD Cases, Bikaner on Vacant Post vide this office order No. Estt/2020.2011 Dated 24.06.2020. Aforementioned order No. Estt/2020/211 Dated 24.06.2020 is cancelled only upto the extent of both **Sh. Rajesh Parihar** and **Sh. Rajesh Girdhar**.

**Sh. Rajesh Parihar Clerk Grade-II, Sessions Judge,ACD Cases, Bikaner** is promoted and posted as Clerk Grade-I in the court of Sessions Judge, ACD Cases, Bikaner on vacant post. **Sh. Rajesh Girdhar Clerk Grade-II, Addl. Chief Judicial Magistrate No.3, Bikaner** is promoted and transferred as Clerk Grade-I in the Court of Addl. District & Sessions Judge No.1, Bikaner and he is directed to perform his duty under work management in the court of Spl. Judicial Magistrate (N.I.Act Cases) No.1, Bikaner, till further order.

**District & Sessions Judge,  
Bikaner**

S.No. 4084-89

Dated : 25 June, 2020

Copy forwarded to the following for information and necessary action :-

1. Sessions Judge, ACD Cases, Bikaner
2. Addl. District & Sessions Judge No.1, Bikaner
3. Addl. Chief Judicial Magistrate No.3, Bikaner
4. Spl. Judicial Magistrate (N.I. Act) No.1 Bikaner
5. Account Section, District & Sessions Court, Bikaner
6. System Officer with the direction to upload on website
7. Personal File **Sh. Rajesh Parihar/ Sh. Rajesh Girdhar**

**Distriet & Sessions Judge,  
Bikaner**